

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI




C. P. NO. 30/2007
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2016**

NAME OF THE COMPANY: Sh. T.R Arya V/s. M/s. Dilawari Motors Pvt. Ltd. & Ors.

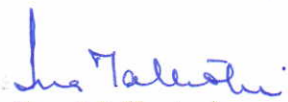
SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ASHOK JUNEJA	ADVOCATE	^R Respondent	
2.	Ritika Shaw	CSP	Respondent	
1.	Ashish Dholakia	Advocates	Petitioner	
2.	D. Kishore Kumaary			
3.	Gautam Bajaj			

ORDER

Citations have been filed by the Id. Counsel for the petitioner in support of his arguments praying for amendment of the main petition. Id. Counsel for the respondent has opposed the same. His citations are already on record.

2. To come up for clarifications/orders on 27.10.2016.


(Ina Malhotra)
Member Judicial